

**SUPREME COURT OF INDIA**

Raja Ram Singh

Vs.

Phoolan Devi

(J.S. Verma, Sujata V. Manohar JJ.)

27.11.1996

**ORDER**

In view of the order made today disposing of writ petition no. 43 of 1993, Phoolan Devi Vs. state of M.P.& Ors. this writ petition has become infructuous. It is, accordingly, dismissed.